

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO.: 228/97.

Dated this Thursday, the 4th day of September, 1997.

CORAM : HON'BLE SHRI B. S. HEGDE, MEMBER (J).

Sujat Rangnath Karambelkar,
Ex-Station Manager, Thane.

R/at : Suha Apartment,
B-G/1, Murbad Road,
Kalyan,
Dist. Thane.

(Applicant in Person)

... Applicant

VERSUS

Union Of India through

1. The General Manager,
Central Railway,
C.S.T.,
Mumbai - 400 001.

... Respondents.

2. Divisional Rly. Manager,
Central Railway, C.S.T.,
Mumbai - 400 001.

3. Sr. Divisional Accounts
Officer,
Central Railway C.S.T.,
Mumbai - 400 001.

(By Advocate Shri Suresh Kumar)

: ORAL ORDER :

{ PER.: SHRI B. S. HEGDE, MEMBER (J) }

Heard the applicant in person and Shri Suresh Kumar for the respondents. The Counsel for the applicant is not present today.

2. Though the applicant has claimed the retiral benefits to the tune of Rs. 3,07,173.00, the respondents

(Signature)

have paid a sum of Rs. 2,62,957.00. The applicant submits that there is difference in calculation in respect of leave salary and provident funds, to which the learned counsel for the respondents submits that the same has been verified and paid to the applicant on 10.03.1997. The applicant states that the respondents have not yet paid the difference of arrears of retirement dues.

3. In the circumstances, the applicant may make a suitable representation to the competent authority who may consider the same and pass appropriate order within a period of one month from the date of receipt of a copy of this order.

4. The O.A. is disposed of with the above directions. There will be no order as to costs.


(B. S. HEGDE)
MEMBER(J).

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